

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-170**  
ANSWERED ON- 04.12.2023

**Allocation of Funds for Mid Day Meal Scheme**

170. ADV. DEAN KURIAKOSE:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of funds released towards Mid Day Meal Scheme implemented at State level in the last nine years State-wise;
- (b) whether there has been any delay in releasing the funds towards MDMS in the last ten years;
- (c) if so, the details of the dates in which such funds were released; and
- (d) the details of the reasons for delay in releasing funds to the State Governments towards MDMS?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(ANNPURNA DEVI)

- (a) : ‘Pradhan Mantri Poshan Shakti Nirman (PM POSHAN)’ earlier known as ‘National Programme for Mid-Day Meal in Schools’ is one of the foremost rights based Centrally Sponsored Schemes implemented in partnership with States and UTs. The details of funds released to States/UTs under the scheme during last nine years is given at **Annexure**.
- (b) to (d): Under the Scheme, the Programme Approval Board (PAB) – PM POSHAN approves the Annual Work Plan & Budget (AWP&B) submitted by States/UTs. The central assistance is released on the basis of approval of PAB-PM POSHAN subject to compliance of instructions issued from time to time by the Department of Expenditure, Ministry of Finance. As per the extant instructions, the following conditions are required to be fulfilled by the States/UTs :
  - i. Submission of Utilisation Certificate (UC) in the prescribed format of GFR-12C, duly signed by the Secretary of the Nodal Department for implementation of PM POSHAN Scheme in the State/UT.
  - ii. Submission of information of allocation, lifting and utilisation of food grains in the prescribed format.

- iii. Transfer of entire amount of central share released to States/UTs and its corresponding state share in State Nodal Agency (SNA) account.
- iv. Deposit of interest accrued towards central share in the Consolidated Fund of India (CFI).
- v. Funds available in SNA account including state share at the time of release of funds should not be more than 50% of the instalment (central share + state share) likely to be released.
- vi. Separate budget line for central as well as state share under PM POSHAN Scheme should be opened in the State's Detailed Demand for Grants (DDG).
- vii. State should have utilised at least 75% of the funds released (both central share as well as corresponding state share).
- viii. Mapping of all Implementing Agencies (IA) with SNA.

In some cases, release of funds takes time due to incomplete compliance of above said formalities required for release, late submission of proposals by the States/UTs, huge unspent balance available with them, delay in transfer of both central and state share by the state treasury to SNA, slow pace of expenditure by States/UTs. Sanction orders issued for release of funds are uploaded on the official website then and there. On the basis of sanction order, the Pay and Account Office releases funds to State Treasury.

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**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 170 for  
04.12.2023 raised by ADV. DEAN KURIAKOSE, Hon'ble MP regarding Allocation of  
Funds for Mid Day Meal Scheme.**

**Release of funds under PM POSHAN Scheme during last nine years**

*(Rs. In Lakh)*

S. No.	States/UTs	Central Assistance Released				
		2014-15	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	31556.76	29064.76	24402.16	25713.85	25748.17
2	Arunachal Pradesh	3351.71	3273.34	3355.92	2551.75	2506.03
3	Assam	47985.16	55376.49	54846.72	52903.47	51982.21
4	Bihar	136532.10	120013.29	114257.02	97871.58	112448.94
5	Chhattisgarh	31564.09	26991.77	29196.57	27683.33	32085.98
6	Goa	1403.61	1297.20	1230.38	1230.93	1309.07
7	Gujarat	44783.33	38053.30	40756.01	40429.86	42351.63
8	Haryana	16398.99	12382.80	11539.51	9953.83	13218.95
9	Himachal Pradesh	7460.91	8141.23	8028.63	8684.10	8021.30
10	Jammu & Kashmir	6203.30	8366.30	11393.26	6328.69	10665.80
11	Jharkhand	21508.92	24518.16	38196.77	30332.59	33242.99
12	Karnataka	56610.57	41939.61	43937.98	44788.57	40707.67
13	Kerala	22575.34	17120.97	17781.46	32978.36	19856.63
14	Madhya Pradesh	79567.82	60698.68	65741.79	58098.87	56191.95
15	Maharashtra	95059.83	103072.93	70686.68	80310.70	98185.46
16	Manipur	3281.86	2452.83	2691.66	2479.76	2050.81
17	Meghalaya	6247.18	7024.57	6239.53	6486.73	7734.39
18	Mizoram	2049.78	2060.99	2017.24	2018.32	1889.23
19	Nagaland	4226.96	1073.68	2423.56	1776.42	2861.95
20	Odisha	49303.55	39731.89	43841.08	41927.41	39556.93
21	Punjab	13500.81	16650.04	13773.43	14330.59	15249.99
22	Rajasthan	41757.13	41934.63	45451.46	41107.05	42043.30
23	Sikkim	1040.14	1001.38	899.13	881.12	881.15
24	Tamil Nadu	63991.10	44253.83	42846.05	42506.34	42054.58
25	Telangana	20114.42	17435.58	18085.87	15494.76	15757.34
26	Tripura	4827.01	5129.42	5279.73	5119.04	5339.03
27	Uttarakhand	8931.74	10419.33	8483.19	9714.20	9478.27
28	Uttar Pradesh	105142.49	86192.86	101736.19	100475.08	112771.60
29	West Bengal	109189.56	75582.33	106921.55	97146.30	91710.01
30	A&N Islands	322.20	281.46	415.17	388.65	584.78
31	Chandigarh	810.48	756.43	819.30	669.35	1062.83
32	D&N Haveli	409.77	569.38	638.51	538.44	933.22
33	Daman & Diu	213.31	272.37	284.48	332.16	304.07
34	Delhi	7892.30	9449.23	9075.93	5294.99	9808.38
35	Lakshadweep	108.81	127.04	127.60	118.41	124.63
36	Puducherry	597.70	520.77	459.94	402.48	515.51
<b>TOTAL (In Lakh)</b>		<b>10,46,520.74</b>	<b>9,13,230.87</b>	<b>9,47,861.46</b>	<b>9,09,068.08</b>	<b>9,51,234.77</b>

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(Rs. In Lakh)

S.No.	States/UTs	Central Assistance Released			
		2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	28563.77	37510.17	35731.48	36531.92
2	Arunachal Pradesh	2367.90	2917.87	2968.58	1707.01
3	Assam	55325.82	75703.77	61570.10	88721.40
4	Bihar	109313.34	139248.01	103016.32	76399.12
5	Chhattisgarh	25489.23	38080.87	21315.32	51008.15
6	Goa	1276.05	1709.34	668.18	1531.12
7	Gujarat	39287.11	52871.83	50706.46	52293.03
8	Haryana	10889.91	15572.73	10163.12	15290.09
9	Himachal Pradesh	7557.54	10500.11	6290.49	13801.77
10	Jammu & Kashmir	2666.45	15960.26	12221.88	8684.90
11	Jharkhand	32310.90	35203.74	25189.45	38424.29
12	Karnataka	52056.79	51553.53	48834.32	69076.57
13	Kerala	19962.41	27688.82	18482.19	42543.83
14	Madhya Pradesh	50407.62	82754.74	47220.22	36285.00
15	Maharashtra	99468.82	100250.03	49075.07	159240.67
16	Manipur	2192.30	3900.45	1678.74	2763.32
17	Meghalaya	7835.83	8733.94	8564.77	10124.13
18	Mizoram	2047.93	2313.45	892.98	2974.36
19	Nagaland	2279.38	2744.38	1472.51	3196.49
20	Odisha	40358.68	58301.22	48208.87	56373.86
21	Punjab	13855.77	21769.15	19146.03	18712.92
22	Rajasthan	47252.76	71100.05	53106.11	89960.12
23	Sikkim	817.45	840.58	500.65	1145.02
24	Tamil Nadu	43121.49	49221.67	23264.94	47700.10
25	Telangana	18821.14	4524.22	4334.63	16682.36
26	Tripura	5598.51	6220.56	7718.82	6857.03
27	Uttarakhand	10273.31	13024.30	12477.64	11575.54
28	Uttar Pradesh	118201.96	207166.14	199805.66	133407.60
29	West Bengal	107102.66	134330.72	139412.35	148947.05
30	A&N Islands	754.85	648.71	540.19	365.23
31	Chandigarh	884.26	1338.56	1721.62	1773.77
32	D&N Haveli, Daman & Diu	572.89	1307.94	1221.23	1227.10
		258.31			
33	Delhi	10319.99	11297.29	4403.79	21527.10
34	Ladakh	98.93	32.62	0.00	83.74
35	Lakshadweep	122.35	555.79	376.96	200.61
36	Puducherry	290.01	503.45	373.33	363.04
<b>TOTAL (In Lakh)</b>		<b>9,70,004.42</b>	<b>12,87,401.01</b>	<b>10,22,675.00</b>	<b>12,67,499.36</b>